

the meaning of "new article" and elaborated the authorisation for manufacture available to the party, namely, Registration Certificates and Licences, thereby explaining to them that they were authorised to manufacture such additional items without a separate licence, provided certain conditions were fulfilled.

Liaison Officers appointed for Representation of SC and ST in services

4044. SHRI B. C. KAMBLE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) how many liaison Officers are appointed in each of the departments in your Ministry, relating to representation in services for the Scheduled Castes and Scheduled Tribes as per Government Brochure, Chapter 15, and since when each of them appointed and the status of each of them;

(b) what are the reports of each of these Liaison Officers under Para 15.4 of the said Brochure during the last three years, submitted to the Secretary/Additional Secretary etc. and what action was directed by the latter and whether said action as directed was taken and with what result; and

(c) will the Government lay on the table of the House the copies of the said reports, directions and the action taken as per (b) above, if not why not?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHANTI BHUSHAN): (a) to (c). The required information (Department-wise) is being collected and will be laid on the Table of the House as soon as possible.

Stoppage of Link Express at Parvatipuram Station

4045. SHRI V. KISHORE CHANDRA S. DEO: Will the Minister of RAILWAYS be pleased to state:

(a) whether 51 Up/52 Down Link Express starting from Waltair (S.E. Railway) will stop at Parvatipuram Town Station instead of Parvatipuram Station or not;

(b) if not, then on what basis was the present provision made since Parvatipuram town station was already the recognised Express and Mail Trains halting Station;

(c) whether this was done on recommendation of the local sub-collector whose residence happens to be near the Parvatipuram Station; and

(d) what action Government propose to take in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) No.

(b) to (d). There are two express trains viz. 89/90 Madras-Bokaro Steel City Express and 51/52 Link Express running on Titlagarh-Vizianagaram section. There have been representations for providing the stoppages of these trains at one of the two stations instead of the other from public, Passenger Associations, State Government etc. In view of these, it has been decided to stop 89/90 Express at Parvatipuram Town and 51/52 Express at Parvatipuram station in accordance with the policy to stagger the stoppages of various services in the overall passengers interest.

सतना के बंकुइन्ध्या तक की रेल लाइन

4046. श्री यमुना प्रसाद शास्त्री : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बोकारो इस्पात संयंत्र को चूने की सप्लाई करने के लिये मध्य प्रदेश के टीवा जिले में बंकुइन्ध्या में चूने का खनन पट्टे पर लिया गया है और यदि हाँ, तो क्या उनके मंत्रालय ने बंकुइन्ध्या से बोकारो तक रेल बैगनों द्वारा चूना भेजने हेतु सतना रेलवे स्टेशन से बंकुइन्ध्या तक रेल लाइन बिछाने का कोई प्रस्ताव रेल मंत्रालय को भेजा है ; और